

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

CRIMINAL APPEAL NO(s). 672 OF 2005

HANUMANTAPPA BHIMAPPA DALAVAI AND ANR.

Appellant (s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date: 24/10/2008 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Rajesh Mahale,Adv.

For Respondent(s)

Mr. Sanjay R. Hegde,Adv.

UPON hearing counsel the Court made the following  
ORDER

As a last chance, Additional documents be filed on or before  
8.12.2008.

List the matter on 8.12.2008.

rd

(S.G.SHAH)  
Registrar